

**Central Administrative Tribunal  
Principal Bench**

**CP No. 94/2017  
OA No. 1461/2013**

New Delhi, this the 28<sup>th</sup> day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Ramesh Shokeen,  
S/o Sh. Satbir Singh,  
R/o H.No.22, Vill-Nilothi  
New Delhi-41

- Applicant

(By Advocate: Mr. Ajesh Luthra)

Versus

1. Sh. Mahender Kumar Gupta,  
Vice Chairman/Commissioner (P)  
DDA, Vikas Sadan, INA, New Delhi
2. Sh. Purnendu Kant,  
Director Personnel (Recruitment Cell)  
DDA, Vikas Sadan, INA, New Delhi
3. Sh. Gurucharan Singh,  
Deputy Director (Recruitment Cell)  
Post Box No.7049, Indraprastha HPO,  
New Delhi-110002
4. Sh. Gurucharan Singh,  
Deputy Director (Recruitment Cell)  
Post Box No.7049, Indraprastha HPO,  
New Delhi-110002

- Respondents

(By Advocate: Mr. Gagan Mathur)

## **ORDER (ORAL)**

### **Ms. Nita Chowdhury, Member (A):**

When this CP is taken up for hearing today, counsel for the respondents gives a copy of the Date of Declaration of Result dated 25.01.2019 with respect to written examination held on 5<sup>th</sup> & 6<sup>th</sup> January, 2013 in which the applicant – Mr. Ramesh Shokeen has been declared successful for appointment to the post of LDC-cum-Typist and the appointment letter will be issued only after following the due process of verification.

2. In view of the above status filed by the respondents, we find substantial compliance with the orders of this Tribunal. Hence, notices are discharged. CP is closed.
3. However, liberty is given to the applicant to take any other legal recourse, should he be so advised, in accordance with law.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

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